

was abolished is going to be brought back through this de-notification. Undoubtedly, the Ministry of Labour and Employment is making the Contract Labour (Regulation and Abolition) Act a mockery. The decision is a mockery of the Contract Labour Act. Sir, what is the argument of the F.C.I.? It is saying that it is being done on the recommendation of Shanta Kumar Committee Report. Yes; it is true. The F.C.I. has engaged lakhs of departmental, DPS, Contract workers for loading and unloading foodgrains. Even in the notified depots, very few labourers are engaged. Sufficient labourers are not being utilized. That is why it results in the engagement of proxy labourers with the knowledge of the F.C.I, management itself. The proxy workers are paid in the name of department workers. This shows that the department workers are being paid exorbitantly. It has to be corrected. But, what should be the remedy? Remedy should not be to bring back contract labour system. If you are suffering from headache, the remedy cannot lie in...

MR. DEPUTY CHAIRMAN: Time is over.

SHRI TAPAN KUMAR SEN (West Bengal): Sir, I associate myself with the Zero Hour submission of my friend, Mr. Ragesh.

Sir, under the court order, the contract labour was discontinued in some of the F.C.I, depots. The statutory Board constituted under the Contract Labour Act recommended not to allow the contract work. But, ignoring this, the Ministry of Labour and Employment is going ahead by permitting contract workers there. The Government is promoting illegality. This must be stopped.

SHRI T.K. RANGARAJAN (Tamil Nadu): Sir, I also associate myself with the Zero Hour submission of my colleague, Mr. Ragesh.

SHRI RITABRATA BANERJEE (West Bengal): Sir, I also associate myself with the Zero Hour submission of Mr. Ragesh.

SHRI C.P. NARAYANAN (Kerala): Sir, I also associate myself with the issue raised by Mr. Ragesh.

Need to save mini steel plants from closure in the State of Chhattisgarh

श्री मोती लाल वोरा (छत्तीसगढ़): माननीय उपसभापति महोदय, मैं आपका ध्यान एक अत्यंत ही महत्वपूर्ण विषय की ओर आकर्षित करना चाहता हूँ। छत्तीसगढ़ में 185 मिनी स्टील प्लांट्स हैं और इन 185 मिनी स्टील प्लांट्स को वहाँ के बड़े-बड़े स्टील प्लांट्स के साथ मुकाबला करना पड़ता है। उन्हें कच्चा माल मिलने में काफी कठिनाई हो रही है। सबसे अधिक रोजगार देने वाले मिनी स्टील प्लांट्स, जो वहाँ पर लगभग 50 हजार लोगों को रोजगार उपलब्ध कराते हैं, उनको सरकार कच्चा माल देने से तो दूर रही, बल्कि इसके साथ-साथ, छत्तीसगढ़ सरकार बिजली की दरों में जिस प्रकार

से बढ़ोत्तरी कर रही है, उसके कारण, ये मिनी स्टील प्लांट्स कहाँ जाएँ? जो हमारे स्टील मंत्री हैं, मैं माननीय इस्पात मंत्री जी से कहूँगा कि ये जो 185 स्टील प्लांट्स हैं, और इन 185 स्टील प्लांट्स में 50 हजार लोगों को रोजगार देने की क्षमता है, उनका रोजगार खत्म होता जा रहा है। उनको कच्चा माल नहीं मिल रहा है। सरकार की तरफ से कई बार कहा गया है कि घरेलू लोगों के उपयोग की बिजली की दर तो बढ़ रही है, लेकिन साथ-साथ जहाँ उद्योगों में 50,000 लोगों को रोजगार देने की बात है, वहाँ पर रोजगार देना तो दूर रहा, उन उद्योगों को बंद करने की कोशिश की जा रही है। मैं आपके माध्यम से माननीय इस्पात मंत्री जी से कहना चाहूँगा कि नए राज्य के रूप में सृजन के बाद छत्तीसगढ़ सन् 2000 में अस्तित्व में आया था, उसको अब 16 साल हो गए। 16 साल के अंदर में वहाँ की जो सरकार रही हैं, उन सरकारों ने उद्योगों को बढ़ावा देने की दिशा में कोई निर्णायक कदम नहीं उठाया। मैं आपके माध्यम से माननीय इस्पात मंत्री जी का पुनः ध्यान आकर्षित करना चाहूँगा कि कम से कम वहाँ जो उद्योग हैं, वे बंद नहीं होने पाएँ। धन्यवाद।

श्री रणविजय सिंह जूदेव (छत्तीसगढ़): महोदय, मैं इस विषय के साथ स्वयं को संबद्ध करता हूँ।

MR. DEPUTY CHAIRMAN: Thank you, Motilal Voraji. Shri Ronald Sapa Tlau.

Condition of Highway roads in hilly States due to landslides

SHRI RONALD SAPA TLAU (Mizoram): Thank you, Sir, for giving me this opportunity to raise a very important national issue.

While the 18,437 kms. highway in the ten hilly States of the country means a lifeline and survival to its people, it also ironically means a lot of death-traps and major mishaps that have happened since many years ago till very recently. Just recently, in Himachal Pradesh there was a complete blockade on two major National Highways. Then, just last week, on the Dimapur-Kohima-Maram highway, there was a blockade because of landslides again. The same thing happened in Uttarakhand; 29 people were killed and five were injured. At least, ten people died in massive landslides on the Arunachal highway.

Sir, all these horrifying landslides on our highways, besides bringing untold misery to the people, are also posing a threat to our security, compromising the security of the nation.

Sir, Government's post-landslide interventions many a time are too little and too late. The highway construction in the advanced countries include Breast Walls and Retaining Walls automatically in the construction package.

So, there are four measures that I would like the Government to take immediately to prevent further rampage. One, the Government norm for road construction today of